## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/73/(IB)/2017

NAME OF THE PETITIONER(S)

: MYLAR TRADERS

NAME OF THE RESPONDENT(S)

: NAG LEATHER PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. ROHAN RAJASEKARAN

PREETHI. S. XRASU

Counsel for Peli Pecele L

for Rajagopal + Raghunalham Lorocalis

2. M. SANGEETIAA.

Counsel For Respondent

M. Sur

Advocate

For. T. P. Prababaran Advocate
ORDER

Counsel for petitioner present and submitted that he has fulfilled the requirements under section 9(3)(b)(c) of I&B Code, 2016. He is directed to propose the name of Interim Resolution Professional. Counsel for Respondent submitted that the documents have been received from the petitioner on 16.06.2017 and prayed time for filing counter. At request, time is enlarged, with a direction to file the counter within one week by providing a copy to the other side. The matter is posted for final arguments. Put up on 05.07.2017.

S. vir payertera. (S.VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)